[16 DEC. 1994]

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RAJYA SABHA

Friday, the \6th December, i994/25//i Agrahayana 1916 (Saka) The House met at eleven of the clock, Mr. Chairman in the

ORAL ANSWERS TO QUESTIONS

Impact of Restrictive Legislation on **Tobacco**

Cultivators •141. SHRI GUNDAPPA KORWAR : Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any survey has been conducted by the Ministry on the impact of the restrictive legislation on the crop of Tobacco growers of Karnataka;
 - (b) if so, the details thereof; and
 - (c) what steps are proposed to be taken in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE— (SHRI S. KRISHANA KUMAR):

- (a) No, Sir.
- (b) and (c) Question does not arise.

श्री गुंडप्पा कोरवार : सर, जो लीजस्लेशन लाया जा रहा है एण्टी तम्बाक, का, उसका असर जो किसान तम्बाक, पेंदा करता है उस पर क्या होता है ? यह सवाल मेरा है । कर्नाटक का पूर' मुल्क में तम्बाक् पेंदा करने में दूसरा नंबर हैं। इसमें किसान अपना धन लगाता हें, मेहनत करता हैं और आमदनी के लिए यह तम्बाक, पदा करने में दिलचस्पी रखता हैं। यह तम्बाक एक्सपोर्ट होता हूं और यह तम्बाक पेंदा करने में न सिर्फ किसान बल्कि हजारों कृषि कार्मिक भी इससे पलते हैं । अगर यह लेजिस्लंशन लाया जाता हैं तो मेरा सवाल यह हैं कि इन किसानों के साथ जो हजारों लोग मजदूरी करते हैं और जो यह तम्बाकू एक्सपोर्ट होता है, उसके ऊपर क्या इसका कोई असर होगा ? यह मैं जानना चाहता हुै ।

SHRI S. KRISHNA KUMAR: Sir, we have not brought any legislation so far. It was only under formulation and as such there is no case. Because of the legislation the farmers would have been adversely affected. We did not take any step which would have adversely affected the livelihood of the farmers or employment. The figures of 211-1

production as well as export show that from 1991-92 to 1992-93 the production has in. creased almost by 40%. Productivity has alto increased and exports have risen.

In spite of the movement against the use of tobacco all over the world, tho world production and consumption also is increasing at the rate of 2 per cent per annum. At the same time, I would like to mention, Sir, If I may say so, the hon. Prime Minister has alio said in Parliament that from the long-term point of view the tobacco farmers have to think in terms of diversification and also alternate crops in view of the global movement to restrict the use of tobacco for health and environmental reasons.

श्री गुंडप्पा कारवार : सर, में इस लीजस्लेशन के खिलाफ नहीं हुं लेकिन में यह कहना चाहवा हुं कि जो आमवनी किसान की हैं, जो मजदूर उससं पलतं हैं, जिनकी रोजी उससं चलती ह", उन पर कोई बुरा असर न हो । मेरा दुसरा वर्षश्चन यह हाँ कि यह लीजस्लेशन लाने ड पहले सरकार के पास कोई एंसा प्रस्ताव हैं 🐿 इसके बार में **थॉरो स्टडी करें, कोई इसर्ड** लिए एक एक्सपर्ट कमेटी बनाई बाए, एंक कोई प्रस्ताव सरकार के पास हैं ? अगर हैं तो उसके बारे में सरकार क्या स्टॉप लेने जा रही

SHRI S. KRISHNA KUMAR: Sir, the draft legislation to restrict the use of tobacco ii dealt with by the Ministry of Health and Family Welfare. The draft has been under discussion and consideration for almost 9 years. Consultations and deliberations have been taking place across the entire spectrum of public opinion and those who are likely to be affected by the legislation, including the tobaco growers and the tobacco industry There will be further discussions. The recent meeting of the Secretaries has held that the farmers have nothing to fear from the proposed legislation, at least in the short-term.

SHRI RAMACHANDRAN PILLAI: Mr. Chairman, Sir, the Government is taking many measures in the agricultural sector, as in the case of tobacco. Some of them are changing the cropping pattern in India. The change in the cropping pattern has very serious 'mplications with regard to food security employment potential and also foodgrain prices. I would like to know from the Minister whether

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he Government is considering the importance of prior studies as to the effect of the new measures in order to minimise the adverse effects of the new measures that the Government takes?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): We cannot... Interruptions) undertake without first (Interruptions).....

श्री जनार्दन यादव : कृपया माइक ऑन कीजिए, कुछ सम्भ नहीं आ रहा।

SHRI.BALRAM JAKHAR; Sorry, Sir. We "always have a far-reaching require ment. We must look forward and see what we are going to do. The farmers are to go ahead and not look b.ck.. They also want to havQ.sornf.' pojj if pockets and they want to raise their standard of living. So, naturally, we have to think in those terras and we are, not going to jeopardise the, safety or the food security of this, country. We are going, to produce much more than v we are producing today. Steps are being taken in that direction to revitalise the irrigation 'potential, the other techniques and formulae which are going to be developed, seed production and. also improvement in seeds. high-yielding seeds; all these things are to be taken into consideration; never mind other things because the farmers must get their share in the income and which they deserve,

RAMACHANDRAN **PILLAI** SHRI Would the Government undertake prior studies before taking such measures?

SHRI BALRAM JAKHAR: How can we do that? (*Interruptions*)

SHRI RAMACHANDRAN PILLAI: Let the eountry suffer. I feel that the Government, would not undertake any such studies before venturing (Interruptions) into new measures. So, let the country suffer.

SHRI BALRAM JAKHAR: The country has gained ---- (Interruptions) and if the food security has gained, everything has gained.

SHRI YERRA NARAYANASWAMY; Hon'ble Chairman, Sir, the Minister for Agriculture has said the interests of the tobacco growers in Andhra Pradesh would be safeguarded.

Will the Minister of Agriculture give financia assistance to tobacco farmers for their infrastructure like tobacco barns and other inrastructure there? Is the Government going to give compensation to the farmers switching on to other crops? Has the Minister of Agriculture invited any group of tobacco farmers to discuss this proposed legislation banning tobacco ? Sir, another supplementary is whether the Government will set up an Experts Committee to study the impact on tobacco farmers in Andhra Pradesh?

SHRI BALRAM JAKHAR Sit, no harm has come so far nor will it come in Andhra Pradesh. We have taken into consideration the viewpoint of the farmers. They have come and met us, the Prime Minister and me also. We have had discussions and we know what to do, and also we are trying to diversify according to the needs of the times so that the income of the farmers is safeguarded. You must seen a circus. In the trapezecowour leave one cross-bar if there is another one hanging there before you, Naturally, we are trying to do that. And I will not let the interests of my farmers suffer, and we will cross the bridge when it comes. And about that legislation, the less said the better at this time.

श्री एस एस अहत्वातिया : अध्यक्ष जी इसी हपते इस सवाल का स्वास्त्रय मंत्रालय ने भी जवाब दिया । उन्होंने अपनी रेस्पे सिबिलिटी कथि मंत्रालय पर डाली और मंत्रालय स्थारच्य मंत्रालय पर डालने की काशिश करता हैं। में सिफ इतना ही बानना वाहता था कि तम्बाक के हेदन पर रोक लगाने के जो नियम बनाए जा रहे हैं, सार विश्व भें दन रहे हैं और इसके सेवन को रोकने से कदका पर इसका प्रभाव पहुंगा, क्यांकि तम्बाक, की यह एक ऐसी खेती हैं जिसको करा ऋष कहा ाता है और इस पर नकद पँसा मिलता है ऑर इसमें एम्प्लोयमेंट भी काफी हैं। सरकार ने अभी तक इसके लिए कोई कंटिंबेंसी प्लान नहीं बनाबा हैं कि उन क्यकों को जो तम्बाक की खेती करते हैं, वह कान सी नई उपज लेकर आएं कि उनके गांव में बेरोजगारी भी नहीं आए ऑर किसान का खेत खाली भी न पड़ा रहे । महोदय, मैं जानना चाहता था कि सारे विश्व में एज ए पेंस्टिसाईड निकाटिन सल्फेट का प्रयोग करना शरु किया है और उन्हों ने सारे

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विश्व में कहा है कि केमिकल परिस्साइहिस को बंद करके निकोटिन सल्फेट जो कि बहुत कम हानिकारक हैं साग-सब्जियों पर और हाद्यान्न उपजों पर, लगाने के लिए किया गया हैं। क्या हम अपनी तम्बाक, की खेती को निकाटिन सल्फेट बनाने के लिए प्रयोग कर सकते हैं जो कि यहां के तम्बाक, में हाई पटेंसी हैं निकादिन की और इसका काफी एक्सपोर्ट पोट शियल भी हैं ? तो क्या एग्रीकल्चर मिनिष्टी इस पर गाँर फरमाएंगी और इससे ज्यादा से ल्यादा निकंदिन सल्फेट हम पँदा कर सकें और उसके लिए ही सिर्फ तम्बाक, का उत्पादन हो. उसके लिए कोई नया फार्मला लेकर सामने आएगी?

SHRI S. KRISHNA KUMAR: Sir, introduction of anti-smoking measures is the responsibility of the Ministry of Health and Family Welfare, and protection of the interests of the tobacco farmers is the responsibility of the Ministry of Agriculture. There is no conflict. Any conflict will be resolved at the Cabinet level, at the appropriate time. The legislation(Interruption). The 'eg'slatioii is under contemplation only. Sir, we have determined that even if the legislation comes, the interests of the farmer", will not be adversely affected in the short-term. The Ministry is giving rerm.nera'ive prices for Virginia- tobacco. These remunerative prices are going to be extended at the instance of the Prim" Minister and the Minister of Agriculture to non-Virginia tobacco. We are giving a who'e series of incentives and financial packages> including subsidised inputs, for tobacco.

The """obaccn Board is a o giving incentives-The production is rising. The productivity is also increasing. The area under tobacco ha? not diminished.

Also, Sir. we have 1amch»d a programme for diversification of cultivation to other crop* like oilseeds, vegetables, horticultural crons and so on. We are giving a thrust to this area of operation also.

As regards pesticides, th's Ministry has given a great deal of thrust in the last one or two years to the promotion of biological pesticides through integrated pest control. We are promoting nit only tobacco, but also biological pesticides such as neem in a very

big way. This area of activity of the Ministry would increase by leaps and bounds. We have emphasised this. We shall explore the possibilities of using tobacco other than for making cigarettes. We shall utilise it in fields such as pesticides, insecticides and medicine.

SHRI S.S. SURJEWALA: Mr. Chairman, Sir, the policy of liberalisation has been adopted both in trade and industry. Apart fron this, it has been announced time and agaii that agriculture was also covered by liberalisation. It was also announced recently that agriculture was being equated with industry. It means that all the benefits which the industry has been provided with would also accrue to the agriculturists. This is on one side. On the other hand, the Government is also imposing restrictive conditions on agriculturists. In this connection, I would like to know whether the Ministry of Agriculture would remove these restrictions on the various commodities. For instance, recently, the Textiles Ministry had issued a notification by which the stocking of cotton in the country was banned. This has led to a fall in cotton prices.

MR. CHAIRMAN: Talk about tobacco.

SHRI S.S. SURJEWALA: Similarly, the Railways are not providing wagons for the movement of foodgrains like wheat and paddy.

MR. CHAIRMAN: Please ask your question.

SHRI'S.S. SURJEWALA: This has indirectly led to putting restrictive conditions on agriculturists. There fore, my question is,-would the Ministry of Agriculture ensure that these restrictions are not put and see that agriculture also enjoys the benefits of liberalisation ?

SHRI S. KRISHNA KUMAR: Sir, The Ministry of Agriculture is totally wedded' to protecting the interests of the formers. But from the point of view of the indigenous price situation, the necessity for exports and various other parameters, the Government, as a whole, has to take certain decisions. For instance, we have to protect the interests of the consumer, check price rise and so on. These decisions are taken on a balanced basis, from time to time.

As far as tobacco is concerned, there are no restrictions, whatsoever, placed on the cultivation of tobacco. But the Indian Tobacco

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Board—this is an organisation working under the auspices of the Commerce Ministry—• sometimes places retstrictions in the interest of the tobacco farmers themselves. This i^s because this crop is demand-based and unless the production of some varieties is curbed, the prices would fall dramatically. For this reason, sometimes, some targets are fixed by the Indian Tobacco Board. Other than this, no other restrictions are placed on tobacco in respect of cultivation, production and manufacture

Financial Condition of SAIL

- •142. SHRI SOM PAL: Will the Minister of STEEL be pleased to state:
- (a) whether it is a fact that the financial condition of SAIL is in a bad shape even though the company has been showing profits;
- (b) If so, what is the factual position with regard to its equity capital since 1990-91, the

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reserves and su rplus and the loan position of the company;

- (c) whether Government propose the further disinvestment in SAIL; and
- (d) if so, what is the likely bearing on the prices of shares with the financial position of the company?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL—(SHRI SONTOSH MOHAN DEV): (a) to (d) A Statement is laid on the Table of the House.

(a) No, Sir.

Equity Capital

(b) The factual position with regard to equity capital, reserves and surplus and loans of the company since 1990-91 is given I below:

Statement

Reserves &	Total Lons
Surplus (net	
of misc.	interest
expendi-	accrued and
ture to be	due thereon)
written off)	

Rs. Crores

										written off)	ritten off)	
	1990-91	7厘色		- - -	•.		- -	•	•	3,986	690	5,492
	1991-92		•		-					3,986	957	7,212
	1 99 2-93		•							3,986	1,286	9,521
	1993-94									3,986	1,677	11,271

- (c) Yes, Sir.
- (d) The planned disinvestment by Government of its share-holdings in SAIL during the current year will not affect the financial position of the company. The equity structure will undergo a change as a result of disinvestment but Government will retain the majority share holding. Furthermore, it is not possible to state the likely bearing on the prices of shares *tX* this stage as share prices are governed by many factors.

श्री सोमपाल: सभापति महादय, माननीय इस्पात मंत्री जी ने जो उत्तर दिया है कि स्टील अथॉरिटी ऑफ इंडिया की वित्तीय स्थिति बहुत मजबत है, उनके उत्तर की भाषा से उनका आत्मिवश्वास और उनका विनिवंश का इरावा लगता है, काफी इस्पाती हैं पर वास्तिविकता एंसी नहीं हैं। मेरे पास आंकड़े हैं जो ये दर्शाते हैं कि 1989-90 तक ऋण और साम्या (इक्विटी) पूंजी का अनुपात 1:1 से भी कुळ कम था। जो अकस्मात उसके बाद बढ़ कर एक के मुकाबले में 2.39 हो गया। जो चालू वर्ष की कुल विकी की राशि हैं, उसके मुकाबले में 29 प्रतिशत के करीब उसके पास स्टॉक पड़े हैं और मुनाफा कंबल 8 प्रतिशत हैं। फिर भी मंत्री जी कहते हैं कि उनकी वित्तीय स्थिति बहुत अच्छी हैं। जहां तक मेरी जानकारी हैं, इस वित्तिय स्थिति में खराबी आने के कारण यह हैं कि सरकार न उसमें सीध-सीधे पूंजी लगाने से हाथ खींच लिया